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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.926 OF 1997.

Date of Order:28-4-1998.

Between:

Nagappa Babanna.

.. Applicant

and

1. The Divisional Railway Manager,
Hyderabad BG Division,
S.C.Railway, Secunderabad.
2. The Sr.Divisional Personnel Officer,
Hyderabad BG Division, S.C.Railway,
Secunderabad.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.S.Lakshma Reddy

COUNSEL FOR THE RESPONDENTS :: Mr.K.Siva Reddy

CORAM:

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

: O R D E R :

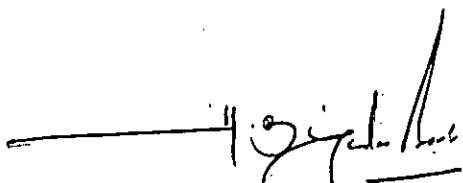
ORAL ORDER (PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (A))

None present for the Applicant and
Mr.K.Siva Reddy for the Respondents.

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2. It was mentioned by Mr.S. Lakshma Reddy, learned Counsel for the Applicant, on 3-4-1998, that the applicant in this O.A. has reportedly passed away, and it had been then suggested that the case may lie-over for some time to enable him to seek further instructions from the L.Rs of the applicant. Apparently there has been no progress after that. The grievance and the claim of the applicant have abated due to his demise. There is little point in keeping this O.A. undisposed any longer. The same is dismissed and disposed of as having become infructuous on abatement. The L.Rs would be free, if so advised, to approach this Tribunal in a suitable manner afresh, at an appropriate juncture, after exhausting the normal ~~—~~ departmental avenues in the first instance.

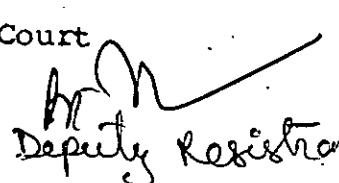
3. Thus the O.A. is disposed of. No costs.


 (H. RAJENDRA PRASAD)
 MEMBER (A)

Dated: this the 28th day of April, 1998

 Dictated to steno in the open Court

 DSN


 Deputy Registrar

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O A.926/97

To

1. The Divisional Railway Manager, Hyderabad BG Division,
SC Rly, Secunderabad.
2. The Sr. Divisional Personnel Officer,
Hyderabad BG Division, SC Rly, Secunderabad.
3. One copy to Mr. S.Lakshma Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.K.Siva Reddy, SC for Rlys, CAT.Hyd
5. One copy to HHRP.M.(A) CAT.Hyd.
6. One copy to DR(A) CAT.Hyd.
7. One spare copy

pvm.

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TYPED BY . CHECKED BY

COMPARED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE

VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 28 - 4 - 1998.

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 926 / 97

T.A.No. (w.p.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
हैदराबाद व्यायामीट
HYDERABAD BENCH

12 MAY 1998
Del patch N.H.P
RECEIVED
FIRMA/RAFFAI SECTION